

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**OA No. 060/00182/2014      Date of decision- 15.07.2015.**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)**

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Prem Chand Guleria S/o Sh. Nakelu Ram, age 55 years, presently working as Private Secretary, Deptt. of Obstetrics & Gynaecology, PGIMER, Chandigarh, Sector 12, Chandigarh.

**...APPLICANT**

**BY ADVOCATE :** Sh. H.S. Saini.

**VERSUS**

1. Post Graduate Institute of Medical Education and Research, Sector 12, Chandigarh through its Director.
2. Deputy Director (Administration), PGIMER, Sector 12, Chandigarh.
3. Bhupinder Singh Hira, presently working as Principal Private Secretary, Deptt. of Procurement, PGIMER, Chandigarh, Sector 12, Chandigarh.
4. Harinder Kaur, presently working as Principal Private Secretary, Deptt. of Nephrology, PGIMER, Chandigarh, Sector 12, Chandigarh.

**...RESPONDENTS**

**BY ADVOCATE:** Sh. Amit Jhanji, counsel for respondent no. 1 & 2.  
Sh. G.K.S. Tank, counsel for respondent no. 3 & 4.

**ORDER (ORAL)**

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-**

1. Heard.
2. On being faced with an averment that the applicant cannot get the benefit being of promotion on the basis of merit-cum-seniority, solely on the ground that he is senior, learned counsel for the applicant seeks permission to withdraw the instant Original Application, enabling him to challenge the selection of private respondents on whatever grounds available to him.
3. Learned counsel for the respondents does not object to the prayer of the applicant.
4. Ordered accordingly.

**(UDAY KUMAR VARMA)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 15.07.2015**

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